

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 26
(IB)-1064(PB)/2018

IN THE MATTER OF:

M/s. Grid Infratech Pvt. Ltd. Petitioner/Applicant
Vs.	
M/s. Hytro Power Corporation Ltd. Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016 in Liq.

Order delivered on 30.04.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant	:	Mr. Kinshuk Chatterjee, Adv. In IA-597/2021
For the Respondent	:	Mr. Rishi Dewan, Adv. In CA-2881/2019 AND IA-597/2021

ORDER

IA-597/2021

Ld. Counsel Mr. Kinshuk Chatterjee appeared on behalf of the Applicant. He is directed to prepare brief notes of arguments along with the list of dates & events and an issue-wise chart.

At request and with consent of the parties, list the matter along with other pending application for a physical hearing **on 15.07.2024.**

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(RAMALINGAM SUDHAKAR)
PRESIDENT

-sd-

(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)